NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 64/2017 in C.P. No. 50/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multimode Enterprise Pvt Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTER	S) DESIGNATION	REPRESENTATION	SIGNATURE
1. Mihur Thakere	Senier Counsel	Actitioner	_ (-6)
2. Dhawar Shah	Advocate	Petitioner	The state of the s
3. Tanaga Shah	Advocate	Petitioner	Tanaya Jaah
4. Sawash Sparkan	S.Adwode	Respondent For	4. B.
5- Amy. Torredi	Advocate	Respondent for	
6. Vinay Boisagna	Advocate	Respondent.	D1101.

<u>ORDER</u>

Learned Senior Advocate Mr. Mihir Thakore with learned Advocate Mr. Dhaval Shah with Learned Advocate Ms. Tanaya Shah present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2, 4, 5, 10. Learned Advocate Mr. Vinay Bairagra present for Respondents no. 6, 7, 8, 9, and 12. None present for Respondents no. 3 and 11.

Learned Advocate Mr. Anuj Trivedi filed Vakalatnama for Respondents no. 1, 2, 4, 5, 10. Learned Advocate Mr. Vinay Bairagra Filed Vakalatnama for Respondents no.6, 7, 8, 9, and 12.

Heard learned Counsel for Petitioners and Learned Counsel for Respondents.

Petition is admitted.

For hearing on interim reliefs, list the matter on 24.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.